

1/1/2023

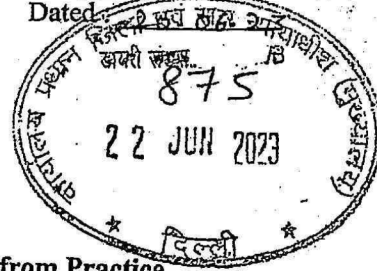
472

HIGH COURT OF DELHI : NEW DELHI

(GENL.-ADMN.-I BRANCH)

No. 1665 G-7/Genl-I/DHC

Dated:



To

The Principal District & Sessions Judge (Hqrs.),
Tis Hazari Courts,
Delhi.

Sub: Notification regarding Suspension of Advocate from Practice.

Sir,

I am directed to forward herewith a copy of Notification No. 366/Gen/SF/2023 dated 08.06.2023, received from the Secretary, Bar Council of Delhi, on the above subject, with a request to kindly circulate the same to all the Principal District & Sessions Judges, Delhi/New Delhi for information and necessary action.

Encl: As above.

Yours faithfully,

(Ashok Kumar)

Assistant Registrar (Genl.-I)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) DELHI

No. 48708-768 /Adv./Gaz./2023

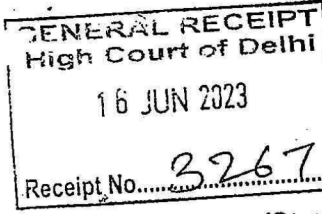
Dated, Delhi the 01 / 11 / 2023

Copy forwarded along with its enclosure for information and necessary Action to:-

1. The Principal District & Sessions Judges, all Court Complexes, Delhi/New Delhi.
2. All the Judicial Officers of Delhi Higher Judicial Service and Delhi Judicial Service, Central District, Tis Hazari Court, Delhi.
3. The Officer In-charge, Website Committee, English/Hindi, Tis Hazari Court, Delhi with the request to upload the same on the website.
4. The Administrative Officer Judl., R&I Branch, Tis Hazari Courts, Delhi, with the request to display the same on the Notice Board and conspicuous part of the court complex.
5. LAYERS Section for uploading on LAYERS.

(Kaveri Baweja)

Officer-in-charge (Judicial Branch, HQs)
For Pr. District & Sessions Judges (HQs)
Delhi



Phone : +91-11-26498356, 41752340,
45603795, 45603739, 43559586
E-mail : barcouncilofdelhi@rediffmail.com
Web. : www.delhibarcouncil.com

दिल्ली विधि परिषद्
BAR COUNCIL OF DELHI

(Statutory Body Constituted under the Advocates Act, 1961)
2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049

Ref. No. : 366/Gen/SF/2023

Dated : 08.06.2023

NOTIFICATION

It is hereby notified for general information that pursuant to the Order dated 06.05.2022 passed by the Disciplinary Committee of Bar Council of Delhi, the licence to practice of **Mr. Tushar Behmani, (D/210/2011)**, R/o H.No. 704, Sector-23, Gurgaon-122017 (Haryana), has been suspended from practice as an Advocate in or before any Court of Law for a period of 1 (One) years from date of order i.e. 06.05.2023 to 05.06.2024, on finding him guilty of gross professional misconduct and other misconduct, with a direction that respondent Mr. Tushar Bahmani to make payment of Rs. 22,000 to the complainant towards the amount collected by the respondent in his bank account and Rs. 5000 towards travelling on various occasions to attend the proceedings.

This has emanated from the Complaint No. **78/2022** titled **Mr. K.L. Bablani, Director, Hi-Craze Fashion Pvt. Ltd. Vs. Mr. Tushar Bahmani, Advocate.**


Col. Arun Sharma (Retd.)
Secretary

Copy forwarded for information to :-

1. The 1st Additional Solicitor General of India, Supreme Court of India, New Delhi.
2. The Secretary, Bar Council of India, 21, Rouse Avenue, New Delhi
3. The Secretaries of All Bar Associations, Delhi
4. The Secretaries of All State Bar Councils.
5. The Registrar, Supreme Court of India, New Delhi
6. The Registrar General, High Court of Delhi, New Delhi
7. The Registrar General, All High Courts in India
8. The District & Session Judge, Tis Hazari Courts, Delhi
9. The District Judges in all 8 Districts of Delhi
10. The District Magistrates in all 9 Districts of Delhi
11. The Secretary, Ministry of Law, Justice & Co. Affairs, New Delhi
12. Mr.K.L. Bablani, Director, Hi-Craze Fashion Pvt. Ltd. , 401, Kalika, Plot No. 12-A, Greater Bombay, CHS Ltd. Gulmohar Cross Road No. 4, JVPD, Juhu Scheme, Mumbai-400 049 (Copy of order dated 06.05.2023 is enclosed)
13. **Mr. Tushar Bahmani, (D/210/2011)**, R/o H.No. 704, Sector-23, Gurgaon, -122017 Haryana. (You are directed to submit your original Enrolment Certificate & identity Card issued by the Bar Council of Delhi) Copy of order dated 06.05.2023 is enclosed.

GENERAL BRANCH

Diary No. 5056

Date 17.06.2023

